

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No.83 of 2020 (SZ)**

IN THE MATTER OF

Tribunal on its own motion suo motu based on the News Item in Dinamalar, Chennai News paper Dt.15.06.2020, "Indifference in Maintenance inspite of de-silting Sadayanguppam lake has become a Gutter"

... Applicant

-Versus-

The Principal Secretary to Government,  
 Public Works Department, Secretariat,  
 Fort St. George, Chennai and Ors.

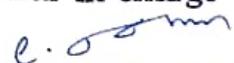
...Respondent(s)

**REPORT AFFIDAVIT FILED BY THE EXECUTIVE ENGINEER,  
 WATER RESOURCES DEPARTMENT, KOSASTHALAIYAR  
 BASIN DIVISION, THIRUVALLUR:**

\*\*\*

I, C.Podupanithilagam, son of Chinnathambi, aged about 47 years, residing at No.47 /6, Breeze Apartment, TNHB, Near Velammal Main School, Mogappair East, Chennai-37 do, solemnly affirm and sincerely state as follows:

2. I state that, I am the Executive Engineer, Public Works Department, Water Resources Department, Kosasthalaiyar Basin Division, Thiruvallur in charge

  
 Executive Engineer PWD  
 Kossasthalayaru Basin Division WRO  
 Thiruvallur

of the impugned tank. I am filing this report in compliance of the order dated 23.03.2021 and 29.07.2021 made by this Hon'ble Tribunal to file individual report.

3. In this regard, it is stated that, this Hon'ble Tribunal was pleased to take on file the report filed by this respondent dated 07.04.2021 in which this respondent has stated about the delay in eviction of encroachments in the impugned tank attributable to the revenue officials who were busy in the T.N. Assembly Elections at that time.

4. It is stated that as per the Tamil Nadu Protection of Tank and Eviction of Encroachments Act and Rules, 2007, the WRD can evict the encroachment under the due process of law only after survey, identification and demarcation of the encroachments which have to be sent to the concerned Assistant Engineer of the Irrigation Section of the WRD in Form I and II.

5. It is stated that the Tahsildar, Tiruvotriyur Taluk by his letter No. Na.Ka.Aa1/1053/2019 dated 13.07.2021 has since sent the details of 14 No. of encroachments in

  
Executive Engineer PWD  
Kossasthalayaru Basin Division WRO  
Thiruvallur

the impugned tank in S.No. 111/1 of Sadayankuppam Village of Tiruvotriyur Taluk in Form Nos.I and II which was received by the Assistant Engineer, WRD, Irrigation Section, Cholavaram on 24.07.2021.

6. In this regard, the action is being taken by the Assistant Engineer.,WRD, Irrigation Section Cholavaram and Form - III Notices are served to the list of encroachers identified by the Tahsildar, Tiruvotriyur on 26.07.2021.

7. While this answering respondent is at it to evict the encroachments, it is stated that in view of the strict enforcement of the lockdown restrictions due to COVID-19 pandemic from March, 2020 which continues till now as notified by the Government due to second wave of the pandemic, the eviction could not be done immediately since alternative sites/houses have to be allotted by the department concerned and also due to the COVID-19 pandemic situation. Hence, further time is inevitably required.

  
Executive Engineer PWD  
Kossasthalayaru Basin Division WRO  
Tiruvallur

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the report filed herein and grant further time till the normalcy returns from the pandemic restrictions imposed by the Government and thus render justice.

  
Executive Engineer, WRD  
Kosasthalaiyar Basin Division  
Thiruvallur

#### VERIFICATION

I, C.Podupanithilagam, son of Chinnathambi officiating as Executive Engineer, WRD, Kosasthalaiyar Basin Division, Thiruvallur, do hereby verify that the submissions made above are correct to the best of my knowledge and from records and I signed this at Chennai on this.....28<sup>th</sup>.....Day of July, 2021.

  
Executive Engineer, WRD  
Kosasthalaiyar Basin Division  
Thiruvallur

அனுப்பநர்

வட்டாட்சியர்,  
திருவொற்றியூர் வட்டம்,  
சென்னை - 600 019.

பெறுநர்

செயற்/உதவி பொறியாளர்,  
பொதுப்பணித்துறை,(நீ.வ.ம.ஆ.)  
சோழவரம் பாசன பிரிவு  
செங்குன்றம், சென்னை.

ந.க.எண்.ஆ/1/1053/2019, நாள்:13.07.2021

24/7/21  
அய்யா,

பொருள்: தேசிய பசுமை தீர்ப்பாயம் அசல் வழக்கு எண்.83/2020 -  
சென்னை மாவட்டம் - திருவொற்றியூர் வட்டம் -  
சடையங்குப்பம் ஏரி ஆக்கிரமிப்பு - படிவம் 1 (ம) 2  
மேல்நடவடிக்கைக்காக அனுப்புதல் - தொடர்பாக.

பார்வை: 1. தேசிய பசுமை தீர்ப்பாயம், தென்மண்டலம், சென்னை  
ஆணை நாள்.15.06.2020.  
2. நில அளவர் அறிக்கை நாள்:  
\*\*\*\*\*

சென்னை மாவட்டம், திருவொற்றியூர் வட்டம், சடையங்குப்பம் கிராமம்,  
சர்வே எண்.111/1 மற்றும் 2-ல் கண்டுள்ள ஏரி புறம்போக்கு நிலத்தில் 14 ஆக்கிரமிப்பு  
விவரங்கள் படிவம் 1 (ம) 2-ல் அசலாக இத்துடன் மேல்நடவடிக்கைக்காக  
இணைத்தனுப்பப்படுகிறது.

இணைப்பு: படிவம் 1 (ம) 2.

தங்கள் நம்பிக்கையுள்ள,  
வட்டாட்சியர்,  
திருவொற்றியூர் வட்டம்.

நகல்:

தகவலுக்காக பணிந்து அனுப்பப்படுகிறது.

1. மாவட்ட ஆட்சியர்,  
சென்னை மாவட்டம்,  
சென்னை - 600 001.
2. வருவாய் கோட்டாட்சியர்,  
வடசென்னை வருவாய் கோட்டம்,  
(இ) தண்டையார் பேட்டை,  
சென்னை - 600 081.
3. செயற்பொறியாளர்,  
பொதுப்பணித்துறை (நீ.வ. ம.ஆ.),  
கொசஸ்தலை ஆறு வடிநில கோட்டம்,  
திருவள்ளூர்.

21/07/21

2007-ஆம் ஆண்டு சென்னை மாநகராட்சி நிர்வாகப் பகுதி குடிநீர் வழங்கல் ம.உ.ப. திட்டம் (சென்னை ம.உ.ப. 8/2007) கீழ்க்  
 (பிரைமரி (பிளா) எண் 220, குடிநீர் ம.உ.ப. (நகர் 2) திட்ட எண் 28.08.2007)

பக்கம் - 1  
 (பிடி 2 (1999) ம.உ.ப.ப.)

குடிநீர் வழங்கல் ம.உ.ப. திட்டம்

பிடி ம.உ.ப.:	ம.உ.ப. எண் 220
பிரைமரி (பிளா) ம.உ.ப.:	ம.உ.ப. எண் 220
ம.உ.ப. திட்ட ம.உ.ப.:	குடிநீர் ம.உ.ப.
ம.உ.ப. திட்ட ம.உ.ப.:	குடிநீர் ம.உ.ப.

குடிநீர் எண்	பகுதி	பிளா	ம.உ.ப.	பிளா எண்	ம.உ.ப. (பிளா) எண்	ம.உ.ப. (பிளா) எண்	குடிநீர் வழங்கல் ம.உ.ப. (பிளா) எண்	குடிநீர் வழங்கல் ம.உ.ப. (பிளா) எண்	குடிநீர் வழங்கல் ம.உ.ப. (பிளா) எண்
1	2006 குடிநீர் வழங்கல் குடிநீர் வழங்கல் ம.உ.ப. திட்டம்	ம.உ.ப. எண் 25	குடிநீர் ம.உ.ப.	111/1	31.72.5		001.17	பிளா எண் 25	பிளா எண் 25
2	2006 குடிநீர் வழங்கல் குடிநீர் வழங்கல் ம.உ.ப. திட்டம்	ம.உ.ப. எண் 25	குடிநீர் ம.உ.ப.	111/1	31.72.5		000.85	பிளா எண் 25	பிளா எண் 25
3	2006 குடிநீர் வழங்கல் குடிநீர் வழங்கல் ம.உ.ப. திட்டம்	ம.உ.ப. எண் 28	குடிநீர் ம.உ.ப.	111/1	31.72.5		000.57	பிளா எண் 28	பிளா எண் 28
4	2006 குடிநீர் வழங்கல் குடிநீர் வழங்கல் ம.உ.ப. திட்டம்	ம.உ.ப. எண் 28	குடிநீர் ம.உ.ப.	111/1	31.72.5		000.41	பிளா எண் 28	பிளா எண் 28
5	2006 குடிநீர் வழங்கல் குடிநீர் வழங்கல் ம.உ.ப. திட்டம்	ம.உ.ப. எண் 25	குடிநீர் ம.உ.ப.	111/1	31.72.5		000.50	பிளா எண் 25	பிளா எண் 25

6.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.00.50	மாண்பு மேலாட்சி	சீ. வி.
7.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.00.80	மாண்பு மேலாட்சி	சீ. வி.
8.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.00.79	மாண்பு மேலாட்சி	சீ. வி.
9.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.00.77	மாண்பு மேலாட்சி	சீ. வி.
10.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.00.58	மாண்பு மேலாட்சி	சீ. வி.
11.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.00.52	மாண்பு மேலாட்சி	சீ. வி.
12.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.01.82	மாண்பு மேலாட்சி	சீ. வி.
13.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.02.32	மாண்பு மேலாட்சி	சீ. வி.
14.	2018 பொதுமக்கள் கேள்விகளுக்கு விடப்படும் பதில்கள்	மார்ச் 29, 2018	திரு.மேத்யூ	111/1	31,725	0.08.54	மாண்பு மேலாட்சி	சீ. வி.

திரு.மேத்யூ

മാനലിം: 980107  
 മാലിം: 989077

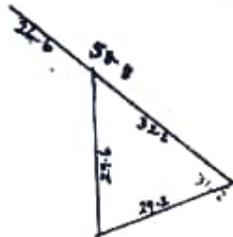
400000, 111

201.05

മുഖ്യമന്ത്രിയുടെ ഉത്തരവ്

മുഖ്യ

900000, 111



മുഖ്യമന്ത്രിയുടെ ഉത്തരവ് പ്രകാരം  
 മുഖ്യമന്ത്രിയുടെ ഉത്തരവ്

- 1, 0-00-17.00 - 2 1/2 ഘരം
- 2, 0-00-25.00 - 2 ഘരം
- 3, 0-00-57.00 - 1 1/2 ഘരം
- 4, 0-00-41.00 - 1 ഘരം
- 5, 0-00-50.00 - 1 ഘരം
- 6, 0-00-50.00 - 1 ഘരം
- 7, 0-00-80.00 - 2 1/2 ഘരം
- 8, 0-00-77.00 - 2 ഘരം
- 9, 0-00-77.00 - 2 ഘരം
- 10, 0-00-58.00 - 1 1/2 ഘരം
- 11, 0-00-62.00 - 1 1/2 ഘരം
- 12, 0-01-02.00 - 4 1/2 ഘരം
- 13, 0-01-37.00 - 6 1/4 ഘരം
- 14, 0-00-64.00 - 21 ഘരം

110	210	110
13	13	110
212	212	110
12	12	80.4
21.4	21.4	6.0
9.0	11.6	10
11	6.0	11.6
7.6	9.0	8.0
9	8	8.0
11.4	11.4	9.5
7	7	9.0
6.4	6.0	6.0
5	4	3
7.4	6.0	8.4
4.0	12.2	12.2
1	2	
1.4		

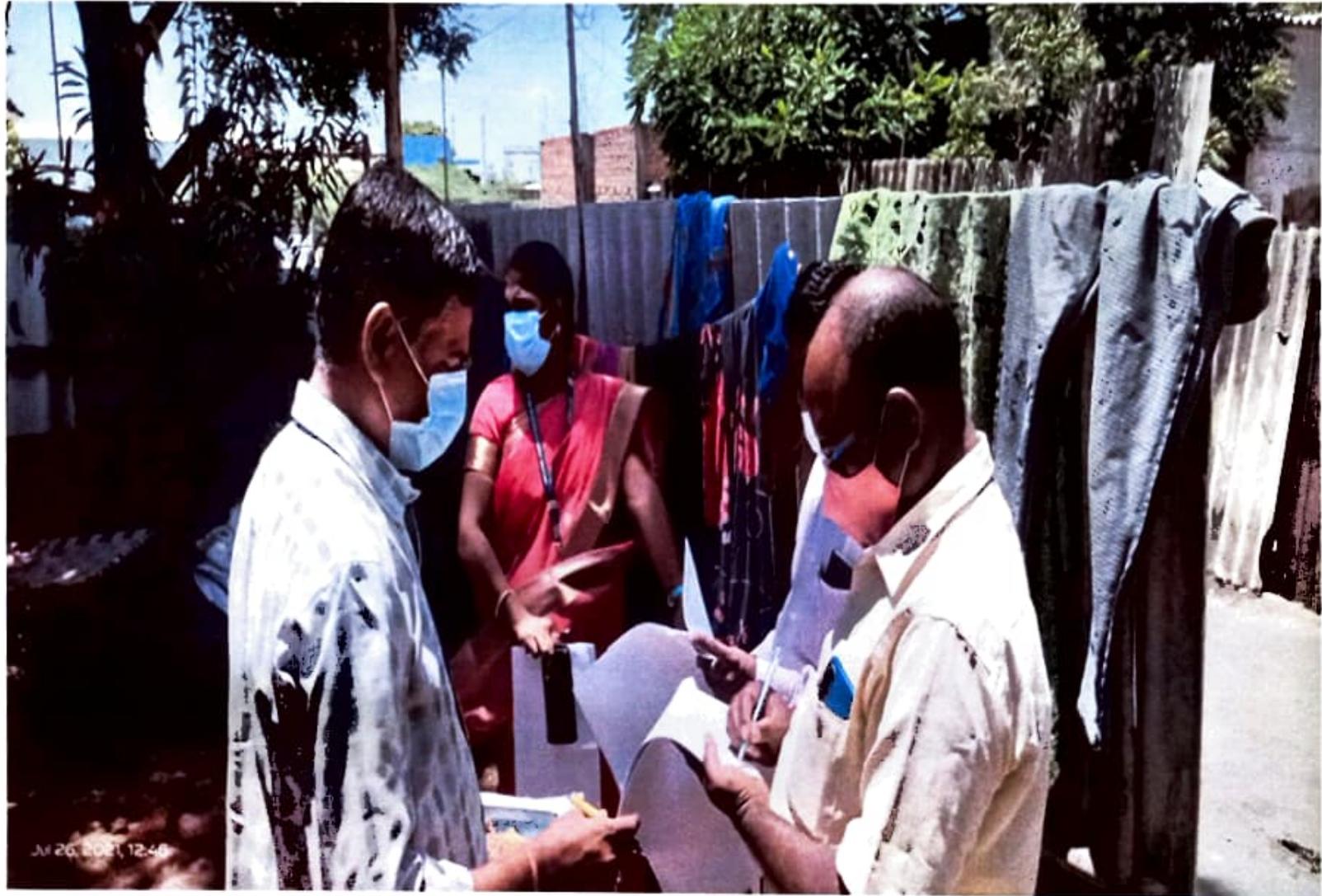
THASILDAR  
 THIRUVOTTIYUR

മു. മുഖ്യ  
 മുഖ്യമന്ത്രിയുടെ ഉത്തരവ്  
 മുഖ്യമന്ത്രിയുടെ ഉത്തരവ്

**SADAYANKUPPAM TANK FORM -III NOTICE BEING SERVED**



## SADAYANKUPPAM TANK FORM -III NOTICE BEING SERVED



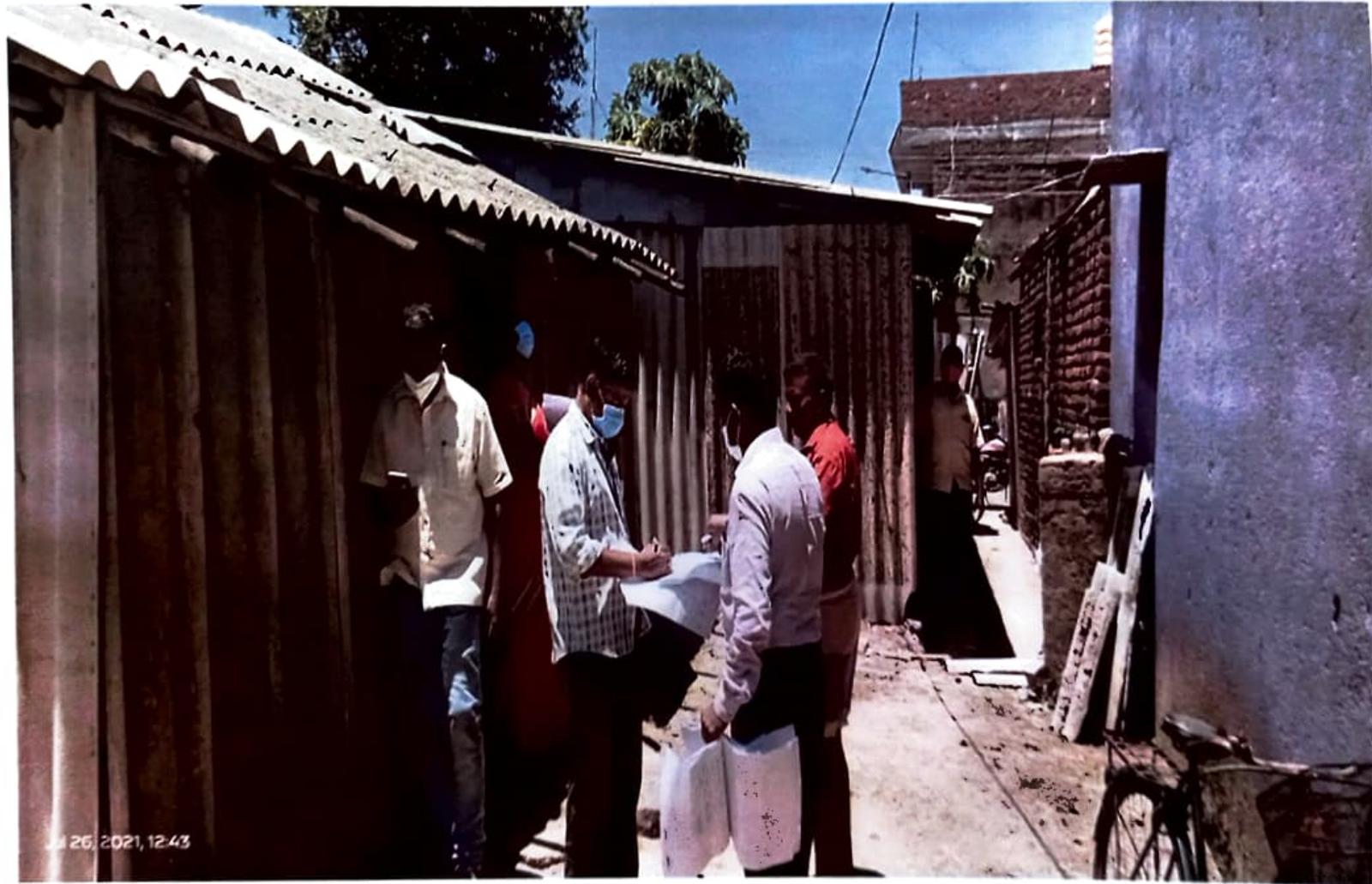
**SADAYANKUPPAM TANK FORM -III NOTICE BEING SERVED**



**SADAYANKUPPAM TANK FORM -III NOTICE BEING SERVED**



**SADAYANKUPPAM TANK FORM -III NOTICE BEING SERVED**



Jul 26, 2021, 12:43